HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

	SWP No. 520)/2001
Mohammad Iqbal	Badder.	
	Appel	lant(s)
	Through: -	
	None	
	V/s	
State of JK & Ors.		
	Respond	dent(s)
	Through: -	()
	Mr Sajjad Ashraf, Government Advocate.	
(Through	Video Conference from High Court Wing, Srinagar)	
CORAM:	JIGH COUP.	

COKANI:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing)

ORDER 11.06.2020

Await appearance of counsel for the petitioner

Adjourned.

List on 30th of June, 2020.

(Ali Mohammad Magrey) Judge

SRINAGAR: 11.06.2020 "Hamid"